

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No.682/2022

AHSI ASSOCIATION OF HEALTH SCIENCES INSTITUTES Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(With IA No.121551/2022 - EX-PARTE AD-INTERIM RELIEF and IA No.
140322/2022 - INTERVENTION APPLICATION)

Date : 30-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLIFor Petitioner(s) Mr. Maninder Singh, Sr. Adv.
 Mr. Gopal Sankaranarayanan, Sr. Adv.
 Mr. Pranaya Goyal, AOR
 Mr. Chiranjivi Sharma, Adv.
 Mr. Madhav Ved, Adv.
 Mr. Pranav Saigal, Adv.
 Mr. Prabhas Bajaj, Adv.
 Ms. Jhanvi Dubey, Adv.For Respondent(s) Mr. Chanchal Kumar Ganguli, AOR
 Mr. Raja Chatterjee, Adv.

 Mr. Ekansh Agarwal, Adv.
 Mr. Sanjeev Agarwal, AOR

 Mr. Vikas Singh, Sr. Adv.
 Mr. Gaurav Sharma, Adv.
 Mr. Dhawal Mohan, Adv.
 Mr. Prateek Bhatia, Adv.
 Ms. Mitushi Goyal, Adv.UPON hearing the counsel the Court made the following
O R D E R

1 List the Petition on 21 October 2022.

(CHETAN KUMAR)
A.R. -cum-P.S.(SAROJ KUMARI GAUR)
Assistant Registrar